NEW STEEL SCRAP POLICY

2416. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:

Will the Minister of STEEL be pleased to state:

(a) the likely gains made/proposed to be made by the Government through the new steel - scrap policy of the country;
(b) whether the people of the country has benefitted therefrom;
(c) if so, the number of scrap centres set-up in accordance with the said policy;
(d) if not, the reasons therefor along with the remedial measures adopted by the Government in this regard;
(e) whether any incentive has been fixed by the Government on the sale of scrap and if so, the details thereof; and
(f) the details of the Ministries included in the notification regarding steel scrapping policy along with their jurisdiction and the major role to be played by them in the implementation of the said policy?

ANSWER

THE MINISTER OF STATE IN THE (SHRI FAGGAN SINGH KULASTE)
MINISTRY OF STEEL

(a) to (d): Government has notified the Steel Scrap Recycling Policy in November, 2019. The policy provides a framework to facilitate and promote establishment of metal scrapping centres in India for scientific processing and recycling of ferrous scrap generated from various sources. The decision to set up scrapping centres by Public Sector Units/Private Sector is taken based on commercial considerations.

(e) Government has not fixed any incentive on sale of scrap. This is governed by the guidelines and market conditions prevailing at the time of sale of scrap.
(f) Ministry of Road Transport and Highways (MoRTH) and Ministry of Environment, Forest and Climate Change (MoEF&CC) have a major role in implementation of the Steel Scrapping Policy.

Ministry of Road Transport and Highways (MoRTH) has formulated the Vehicle Scrapping Policy that includes a system of incentives/dis-incentives for creation of an ecosystem to phase out older, unfit polluting vehicles.

Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified the Hazardous and Other Wastes (Management and Transboundary Movement) [HOWM] Rules, 2016 to ensure safe storage, treatment and disposal of hazardous and other wastes in an environmentally sound manner without causing adverse effect to environment and human health.

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